

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH: NEW DELHI

CP No.31/2005  
OA NO.1795/2004

New Delhi this the 4th March, 2005

**HON'BLE SHRI JUSTICE M.A.KHAN, VICE-CHAIRMAN(J)  
HON'BLE SHRI S.A.SINGH, MEMBER(A)**

Shri Brahm Dev Verma  
P.No.6404109, working as "Chowkider"  
In Group D. Defence Civilian in 40 Coy ASC (Supply),  
Type 'D' Meerut Cantt.  
R/o 213/4, Sainik Colony,  
Kaseru Khera, Meerut Canntt. ...Applicant.  
(By Advocate: Shri

Versus

1. Shri Ajay Vilram Singh  
Secretary, Ministry of Defence,  
South Block, New Delhi.  
2. Shri Lt. General Jagdish Chander,  
Director General Supply and Transport,  
QMGJs Branch AHQ DHQ  
P.O. New Delhi. ... Respondents.  
(By Advocate: Shri Ashish Nischal)

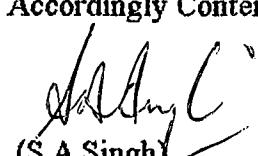
ORDER (ORAL)

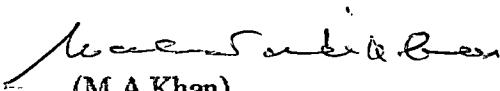
By Shri Justice M.A.Khan, Vice-Chairman(J):

Learned counsel for respondents has produced a copy of the order-dated 24.2.2005, which is in compliance of the order of this Tribunal dated 28.7.2004 in OA NO.1975/2004. It is stated that the respondents have granted 2<sup>nd</sup> financial upgradation under the Assured Career Progression Scheme to the applicant w.e.f. 17.10.2004. Counsel for applicant agreed with the order. He has stated that he does not press the present contempt petition

2. In the facts and totality of the case, we are not inclined to proceed the case further.

Accordingly Contempt Petition is dismissed and notices discharged.

  
(S.A.Singh)  
Member (A)

  
(M.A.Khan)  
Vice-Chairman(J)

/kdr/